

(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-1-SECTION-1)

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE**

**PUBLIC NOTICE NO.59 (RE-2001)/1997-2002
NEW DELHI : DATED : 01/03/2001.**

Attention is invited to Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended and Paragraphs 7.8 and 7.10 of the Handbook of Procedures, Vol.1, 1997-2002, as amended and also to the Handbook of Procedures, Vol.2, 1997-2002, as amended from time to time.

2. In exercise of the powers conferred under Paragraph 4.11 of the Export and Import Policy 1997-2002, as amended, the Director General of Foreign Trade hereby makes the following amendments/modifications and additions in the Handbook of Procedures, Vol.2, 1997-2002, as amended.
3. In the statement of Standard Input Output Norms as contained in the Handbook of Procedures, Vol.2, 1997-2002, as amended, amendments/ corrections at appropriate places as mentioned in Annexure "A" to this Public Notice shall be made.
4. In the statement of Standard Input Output Norms, following additions shall be made at appropriate places as mentioned below:-

CHEMICALS AND ALLIED PRODUCTS

After the existing entry at Sl.No.A-2537, the new entries from Sl.No.A-2538 to A-2553 shall be added as per Annexure "B" to this Public Notice.

ENGINEERING PRODUCTS

After the existing entry at Sl.No.C-1592, the new entries from Sl.No.C-1593 to A-1600 shall be added as per Annexure "C" to this Public Notice.

-:2:-

MISCELLANEOUS PRODUCTS

After the existing entry at Sl.No.K-127, the new entry at Sl.No.K-128 shall be added as per Annexure "D" to this Public Notice.

5. This issues in public interest.

(N.L. LAKHANPAL)
DIRECTOR GENERAL OF FOREIGN TRADE

(H. C. AZAD)
DY. DIRECTOR GENERAL OF FOREIGN TRADE
FOR DIRECTOR GENERAL OF FOREIGN TRADE

-:3:-

Annexure “A” to the
Public Notice No.59
Dated: 01/03/2001

AMENDMENTS/CORRECTIONS

Sl. No.	Page No.	Reference	Amendments/Corrections
1	2	3	4
1.	43	<u>Chemicals & Allied Products</u> Sl.No.A234	The description of export item shall be corrected to read as under:- “Ferrous Fumarate BP”

2.	45	<u>Chemicals & Allied Products</u> Sl.No.A257	The description of export item shall be amended to read as under:- “Hexahydrothymol/Menthol BP/USP”.
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3.	113	<u>Chemicals & Allied Products</u> Sl.No.A830	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A830	Reactive Black BL/GR	1 kg	1. Aniline Oil 2. Naphthalene Crude OR H Acid 3. J Acid 4. Cyanuric Chloride	0.262 kg 0.144 kg 0.125 kg 0.187 kg 0.144 kg

4.	117-118	<u>Chemicals & Allied Products</u> Sl.No.A866	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A866	Reactive Orange HER (Reactive Orange 84) (Assay 80%)	1 kg	1. Beta Naphthol OR Tobias Acid 2. J Acid 3. Cyanuric Chloride	0.170 kg 0.170 kg 0.140 kg 0.190 kg

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5.	213	<u>Chemicals & Allied</u>	The description of export item shall be amended to
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		<u>Products</u> Sl.No.A1686	read as under:- “LCV/ Light Truck Steel Radial Tyre (Tubeless), Reinforced with Nylon Tyre Cord Warp Sheets or Rayon Tyre Cord Warp Sheets”.
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6.	238	<u>Chemicals & Allied Products</u> Sl.No.A1778	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A1778	Compatible Black Tonner for Photo Copiers (other than Zerox 1025)	100 kg	1. Styrene Acrylic copolymer Other than ABS/SAN Resin 2. Linear Unsaturated Polyester Resin 3. PP Waxes/ Poly-ethylene Waxes 4. Aerosils 5. Magnetites/ Iron Oxide 6. Carbon Black 7. Additives (Aluminium Oxide/ Titanium Di- Oxide/ Magnesium Sterate/ Bontrons/ Cerium Oxide/ Ceridust) 8. Empty Cartridges and Bottles (for Packing)	60.27 kgs 4.7 kgs 9.28 kgs 0.90 kg 31.94 kgs 3.16 kgs 2.10 kgs Net content +1%
Note: 1. In case the firm is not importing item 2 i.e. Linear Unsaturated Polyester Resin @4.70 kg and applied for the inclusion of this quantity in the item 1 – Styrene Acrylic Co-polymer other than ABS/SAN Resin, the same may be allowed.				

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7.	240	<u>Chemicals & Allied Products</u> Sl.No.A1788	After the import item at. Sl. No. 4 the following additional item (with quantity) shall be added:- “5. Chlorine - 2.09 kg/kg”.
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8.	244	<u>Chemicals & Allied Products</u> Sl.No.A1818	After import item at Sl. No. 4 the following additional item (with quantity) shall be added:- “5. Chlorine - 2.04 kg/kg”.
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9.	252-253	<u>Chemicals & Allied Products</u> Sl.No.A1874	After the import item at. Sl. No. 3 the following additional item (with quantity) shall be added:- “4. Chlorine - 2.09 kg/kg”.
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10.	265	<u>Chemicals & Allied Products</u> Sl.No.A1981	1. The description of export item shall be amended to read as under:- “Potassium Penicillin G First Crystal/ Penicillin Potassium V First Crystal/ BP/ USP/ISP” 2. In the description of import item at Sl. No. 5 (without any change in quantity) shall be amended to read as under:- “5. Potassium Phenyl Acetate/ Phenyl Acetic Acid/ Phenoxy Acetic Acid”.
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11.	272	<u>Chemicals & Allied Products</u> Sl.No.A2034	The description of export item shall be amended to read as under:- “Choline Chloride 75% Aquous (Animal Feed Supplement)”.
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12.	278	<u>Chemicals & Allied Products</u> Sl.No.A2088	After the import item at. Sl. No. 1 the following additional item (with quantity) shall be added:- “2. Chlorine - 0.928 kg/kg”.
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13.	280	<u>Chemicals & Allied Products</u> Sl.No.A2100	After the import item at. Sl. No. 1 the following additional item (with quantity) shall be added:- “2. Chlorine - 1.32 kg/kg”.
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14.	297	<u>Chemicals & Allied Products</u> Sl.No.A2217	1. The description of export item shall be amended to read as under:- “Choline Di-chloride (Dichloroethyl) Trimethyl Ammonium Chloride (Chlormequat Chloride)”
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			2. After the import item at Sl. No. 1 the following additional item (with quantity) shall be added:- “2. Trimethyl Amine - 0.393 kg OR (i) Methanol - 0.673 kg (ii) Ammonia Anhydrous - 0.119 kg”.
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15.	299	<u>Chemicals & Allied Products</u> Sl.No.A2238	The description of import items at Sl. Nos. 4 & 5 (with quantity) shall be amended to read as under:- “4. Cyanuric Chloride - 0.083 kg 5. Mono Ethanol Amine - 0.036 kg”.
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16.	21	<u>Chemicals & Allied Products</u> Sl.No.A2418 (As amended vide Public Notice No. 9 dated: 1.5.2000)	The description of export item shall be amended to read as under:- “Irgaphor Green 1736 (1,4-Tetrakis- (2,4-Dimethylpentyl-3-Oxo)-1,4-Tribromo-1, 4-(Formyl) Phthalocynate Palladium(II)”.
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-:7:-

17.	8	<u>Chemicals & Allied Products</u> Sl.No.A2448 (As amended vide Public Notice No. 25 Dated: 01/08/2000)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2448	Metamitron Technical (98% Min.)	1 kg	1. Benzaldehyde 2. Sodium Cyanide 3. Hyrazine Hydrate (80%) 4. Dimethyl Acetamide	1.330 kg 0.685 kg 1.109 kg

			5. Methanol	0.230 kg
			6. Toluene	0.872 kg
				0.768 kg

18.	11	<u>Chemicals & Allied Products</u> Sl.No.A2473 (As amended vide Public Notice No. 36 Dated: 03.10.2000)	1. The description of export item shall be amended to read as under:- “Potassium Di Hydrogen Phosphate/Mono Potassium Phosphate”. 2. The description of import item at Sl. No. 2 (without any change in quantity) shall be corrected to read as under:- 2. “Potassium Hydroxide”
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19.	462	<u>Engineering Product</u> Sl.No.C248	1. After the import item at Sl. No. 1 the following import items (with quantity) shall be added:- “2. (a) PVC Compound for unarmoured OR (b) PVC Compound for armoured OR (c) i) PVC Resin - 60% of weight of PVC Compound allowed in Engg. table 5.
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		-	ii)Plastisizer - 30% of weight of PVC compound allowed in Engg. Table 5. iii) Filler - 10% of weight of PVC compound allowed in Engg. table 5. (Calcium Carbonate/ Allumina/ Talc/Kaoline
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			2. At the end, revised Note of this norm shall be amended to read as under:- Note: “The quantity of item Nos. 1 and 2 (a) or 2 (b) will be as per the Engineering Table 5 given at the end of this product group”.
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20.	468	<u>Engineering Product</u> Sl.No.C270	1. After the import item at Sl. No. 1 the following import items (with quantity) shall be added:- “2. (a) PVC Compound for unarmoured OR (b) PVC Compound for armoured OR (c) i) PVC Resin - 60% of weight of PVC Compound allowed in Engg. table 6. ii)Plastisizer - 30% of weight of PVC compound allowed in Engg. Table 6.
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		-	iii) Filler - 10% of weight of (Calcium PVC compound Carbonate/ allowed in Allumina/ Engg. table 6. Talc/Kaoline
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21.	479	<u>Engineering Product</u> Sl.No.C296	The description of import item at Sl. No. 1 (without any change in quantity) shall be amended to read as under:- “Stainless Steel Strips/Coils of 316 Grade”.
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22.	570-571	<u>Engineering Product</u> Sl.No.C565	1. The description of export item shall be amended to read as under:- “Black Pipe/Precision Steel Tubes”. 2. After import item at Sl. No. 2 (with quantity) shall be deleted.
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23.	573	<u>Engineering Product</u> Sl.No.C590	The description of import item at Sl. No. 1 (without any change in quantity) shall be amended to read as under:- “Stainless Steel Strips/Coils of AISI 304 Grade”.
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24.	578	<u>Engineering Product</u> Sl.No.C627	Below the import item at Sl. No. 1 the following import item (with quantity) shall be added:- “OR Seamless Steel Tubes - 1.02 kg/kg content in export product”.
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25.	601	<u>Engineering Product</u> Sl.No.C787	1. In the description of import item at Sl. No. 1 the following alternative item (with quantity) shall be added:- “OR Brass/ Aluminium Ingot - 1.05 kg/kg” 2. At the end of this entry the following note shall be added:-
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			Note:- “The composition of Copper & Zinc in Brass should conform in the export and import items”.
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26.	601	<u>Engineering Product</u> Sl.No.C788	In the description of import item at Sl. No. 1 the following alternative item (with quantity) shall be added:- “OR Gunmetal Ingot - 1.05 kg/kg”
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27.	605	<u>Engineering Product</u> Sl.No.C821	The quantity of import item at Sl. No. 1 shall be amended to read as under:- “1.02 MT”
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28.	643	<u>Engineering Products</u> Sl.No.C985	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
C985	Automotive Radiator Made of copper, and Brass with/without tank	1 kg (without Tank)	1. Copper Foils 2. Brass Foils Tubes 3. Brass Sheets 4. a) Tin Ingot b) Lead Ingot 5. Terne Plate CRCA Sheet/Coil Strips	0.22 kg 0.22 kg 0.31 kg 0.07 kg 0.03 kg 0.10 kg

-:11:-

			6. Nylon 66 OR Tank of relevant Size	1.024 kg/kg content in Tank Net to net
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& specification

Note : 1. Item No. 6 shall be allowed only when the product is exported with tank.

29.	701	<u>Engineering Product</u> Sl.No.C1232	At the end of this entry the following note shall be added:- Note:- “For the export of assembled cones upto and including 300 gms, the items at Sl. Nos. 1,3,4 & 5 only shall be allowed”.
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30.	701	<u>Engineering Product</u> Sl.No.C1233	At the end of this entry the following note shall be added:- Note:- “For the export of assembled cones above 300 gms and upto & including 600 gms, the items at Sl. Nos. 1,3,4 & 5 only shall be allowed”.
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31.	701	<u>Engineering Product</u> Sl.No.C1234	At the end of this entry the following note shall be added:- Note:- “For the export of assembled cones above 600 gms and upto & including 900 gms the items at Sl. Nos. 1,3,4 & 5 only shall be allowed”.
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32.	702	<u>Engineering Product</u> Sl.No.C1235	At the end of this entry the following note shall be added:- Note:- “For the export of assembled cones above 900 gms and upto & including 1200 gms the items at Sl. Nos. 1,3,4 & 5 only shall be allowed”.
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33.	702	<u>Engineering Product</u>	At the end of this entry the following note shall be
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		Sl.No.C1236	added:- Note:- “For the export of assembled cones above 1200 gms and upto & including 1500 gms the items at Sl. Nos. 1,3,4 & 5 only shall be allowed”.
34.	702	<u>Engineering Product</u> Sl.No.C1237	At the end of this entry the following note shall be added:- Note:- “For the export of assembled cones above 1500 gms and upto & including 1800 gms, the items at Sl. Nos. 1,3,4 & 5 only shall be allowed”.
35.	703	<u>Engineering Product</u> Sl.No.C1238	At the end of this entry the following note shall be added:- Note:- “For the export of assembled cones above 1800 gms, the items at Sl. Nos. 1,3,4 & 5 only shall be allowed”.
36.	749	<u>Engineering Product</u> Sl.No.C1470	The norm covered by this entry shall be deleted.

-:13:-

37.	19	<u>Plastics Products</u> Sl.No.H-416 (Introduced vide Public Notice No. 32 Dated: 01/09/2000)	1. The description of import item at Sl. No. 1 (without any change in quantity) shall be amended to read as under:- “1. Relevant Polymer viz. Polystyrene (GPPS/HIPS)/Acrylic/ ABS powder granules”. 2. The description of import items at Sl. No. 2 & 3 (with quantity) shall be amended to read as under:- “2. CRCA Blades - Net +10%
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			3. Screws wastage - Net +8% wastage”.
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38.	3	<u>Textile Products</u> Sl.No.J-124 (Introduced vide Public Notice No.4 Dated: 31/03/2000)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
J-124	100% Natural Silk fabrics/ made ups/Sarees (other than those covered by Sl. No. J-123 above)/garments containing one or more than one specified constituent raw silk/silk yarn.	1 kg	1. Mulberry Raw Silk of any grade (other than Dupion Yarn) 2. Dupion Silk Yarn (gummed and untwisted) OR Dupion Silk Yarn (degummed and twisted)	1.35 kg/kg content in the export product 1.35 kg/kg content in the export product 1.05 kg/kg content in the export product

-:14:-

			3. Noil Silk Yarn	1.05 kg/kg content in the export product
			4. Spun Silk Yarn	1.05 kg/kg content in the export product
			5. Reeled Tussar Silk Yarn/Tussar Silk Yarn	1.15 kg/kg content in the export product

Note:-1. In case of export of garments, item Nos. 3&4 will be allowed @ 1.07 kg/kg content in export product and item No. 5 will be allowed @ 1.17 kg/kg content in the export product.
Note:-2. In case of export of garments, if the garments are fitted with the Beads, Sequins, Chattons etc., then the Beads, Sequins, Chattons etc. will be allowed on “Net plus 1% wastage basis”.
Note:-3. In case of export of garments, if the lining material is to be/has been used in the silk garments, the same may be allowed on “Net plus 5% wastage basis”.

39.	4	<u>Textile Products</u> Sl.No.J-125 (Introduced vide Public Notice No.4 Dated: 31/03/2000)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
J-125	100% Natural Silk Garments made of relevant Silk Fabric of relevant GSM with +/- 10% variation	1 kg	1. 100% Natural relevant Silk Fabric of relevant GSM with +/- 10% variation	1.01 kg/kg content in export product

-:15:-

Note:-1. If the garments are fitted with the Beads, Sequins, Chattons, etc., then the Beads, Sequins, Chattons etc. will be allowed on “Net plus 1% wastage basis”.
Note:-2. If the lining material is to be/has been used in the Silk Garments, the same may be allowed on “Net plus 5% wastage basis”.

40.	5	<u>Textile Products</u> Sl.No.J-129 (Introduced vide Public Notice No.4 Dated: 31/03/2000)	The norm covered by this entry shall be substituted by the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
J-129	100% Natural Silk mixed fabrics/ made ups/Sarees/ garments containing one or more	kg	1. Mulberry Raw Silk of any grade (other than Dupion Yarn)	1.35 kg/kg content in the export product

	than one specified constituent Silk Yarn and any other Textile Yarn	2. Dupion Silk Yarn (gummed and untwisted) OR Dupion Silk Yarn (degummed and twisted) 3. Noil Silk Yarn 4. Spun Silk Yarn	1.35 kg/kg content in the export product 1.05 kg/kg content in the export product 1.05 kg/kg content in the export product 1.05 kg/kg content in the export product
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-:16:-

		5. Reeled Tussar Silk Yarn/Tussar Silk Yarn 6. Any other Textile Yarn	1.15 kg/kg content in the export product 1.05 kg/kg content in the export product
Note:-1. In case of export of garments, item Nos. 3,4&6 will be allowed @ 1.07 kg/kg content in export product and item No. 5 will be allowed @ 1.17 kg/kg content in the export product. Note:-2. In case of export of garments, if the garments are fitted with the Beads, Sequins, Chattons etc., then the Beads, Sequins, Chattons etc. will be allowed on “Net plus 1% wastage basis”. Note:-3. In case of export of garments, if the lining material is to be/has been used in the silk garments, the same may be allowed on “Net plus 5% wastage basis”.			

41.	13	<u>Textile Products</u>	The norm covered by this entry shall be substituted by
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	Sl.No.J-315 (As amended vide Public Notice No. 25 Dated: 01/08/2000)	the following:-
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Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
J-315	i) Dyed man-made fabric	1 sq.mtr.	1. Relevant man made grey fabric	1.01 sq.mtr. per sq.mtr. content in the export product
	ii) Dyed and printed man-made fabric/printed man made fabric	1 sq.mtr.	2. Relevant man made dyed fabric OR Relevant man made grey fabric	1.01 sq.mtr. per sq.mtr. content in the export product 1.02 sq.mtr. per sq.mtr. content in the export product

-:17:-

Annexure “B” to the
Public Notice No.59
Dated: 01/03/2001

CHEMICALS AND ALLIED PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty. Allowed
A2538	Diceto Stearyl Phthalate	1 kg	1. Stearyl Alcohol 2. Phthalic Anhydride	0.917 kg 0.252 kg
A2539	Pure Glyceyl Mono Stearate with max Glycerine 0.5%	1 kg	1. Impure glyceyl mono stearate with free Glycerine 5%	1.05 kg
A2540	Salicylamide	1 kg	1. Phenol	1.003 kg/kg
A2541	4 Chloro 2 Nitro Aniline (Para Chloro Ortho Nitro Aniline)	1 kg	1. 2,5 Dichloro Nitro Benzene	1.15 kgs
A2542	Galaxy MW 253 Lauryl alcohol 3 mole ethoxylate	1 kg	1. Lauryl Alcohol	0.596 kg
A2543	Galaxy MW 257 Lauryl	1 kg	1. Lauryl Alcohol	0.392 kg

	alcohol 7 mole ethoxylate			
A2544	Chlorpropham Tech. 98% Minimum	1 kg	1. Metachloro Phenyl Iso-Cyanate 2. Iso Propyl Alcohol	0.841 kg 0.800 kg
A2545	Pigment Yellow 74	1 kg	1. 4-Nitro Ortho Anisidide (Fast red B Base) 2. Sodium Nitrite 3. Aceto Acet Ortho Anisidide 4. Acetic Acid	0.445 kg 0.182 kg 0.553 kg 0.412 kg

-:18:-

A2546	Pigment Red 53:1 (C.I. No. 15585 1:1)	1 kg	1. C. Acid (2 Amino 5-Chloro Toluene Sulfonic Acid) OR 2-Amino 4 Methyl 5-Chloro Benzene Sulfonic Acid 2. Beta Naphthol 3. Sodium Nitrite 4. Sulfamic Acid 5. Caustic Soda 6. Rosin 7. Barium Chloride	0.505 kg 0.325 kg 0.162 kg 0.005 kg 0.424 kg 0.146 kg 0.170 kg
A2547	Abrasive stone for granite/marble containing minimum 57% silicon carbide	1 kg	1. Silicone carbide	0.57 kg
A2548	2-Nitro 4 Amino Diphenylamine-4	1 kg	1. Paraphenylene Diamine	0.470 kg

	Sulfonic Acid			
A2549	Ammonium Persulphate	1 kg	1. Ammonium Sulphate	0.638 kg
A2550	Potassium Persulphate	1 kg	1. Potassium Sulphate	0.710 kg
A2551	4 Chloro 2 Nitro Aniline (Para Chloro Orthonitro Aniline)	1 kg	1. 2,5 Dichloro Nitro Benzene	1.15 kg
A2552	Toluene Di Iso Cyanate	1 kg	1. Meta Toluene Di Amine	0.855 kg

-:19:-

Annexure “C” to the
Public Notice No.59
Dated: 01/03/2001

ENGINEERING PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
C1593	Vaccum Drum Cane Mud Filters	1 No.	1. SS 304 Plate/Coil (Thickness from 5 mm to 16 mm) 2. Relevant Variable Speed Motor 3. Relevant fixed Gear Motor 4. Relevant ERW Pipes 5. SS 304 Electrodes	1.20 MT/MT content in the export product 1 No. (net to net) 1 No. (net to net) 0.10 MT 20 kg per MT of Steel weight in export product
C1594	Automobile Locks other than Ignition locks	1 No.	1. Zinc Ingots 2. Brass Sheet	1.10 kg/kg content in export product 1.15 kg/kg content in export product 1.20 kg/kg content in export product

			3. CRCA Sheets/Coils	1.20 kg/kg content in export product
			4. Stainless Steel Sheet/ Coil 304 Grade	

-:20:-

			5. Spring Steel Sheet	1.20 kg/kg content in export product
			6. Polyacetal	1.05 kg/kg content in export product
C1595	Folding Machine for Sheetmetal (manual)	1 No. (1254 kgs 2020x 2mm)	1. Non Alloy Steel Plates/ Flats 2. Non Alloy Steel Square/ rectangle ERW Tube 3. Non Alloy Steel Angles 4. Non Alloy Steel Bright Bar	845 kg 93 kg 107 kg 2.74 kg
C1596	Rolled Aluminium Colour Coated Plates, Sheets, Strips including Corrugated Aluminium Sheets/ Strips	1 MT	1. Aluminium Ingots commercial grade 2. Relevant Paints	1.05 MT/MT content in the export product 1% of FOB value
C1597	High Speed Steel Wires	1 kg	1. High Speed Steel Bar/Wire Rods/Rods of relevant grade	1.03 kg
C1598	Machined Components made of brass not elsewhere specified	1 kg	1. Brass Scrap	1.075 kg
C1599	Industrial Valve fitted with Actuator	1 No.	1. Relevant Actuator 2. Relevant Valve	1 No. 1 No.

Note:- Import of components shall be permitted on net to net basis with accountability clause and the type.

technical specifications (including part No., if any), etc., of the components sought for import should conform to those utilised in the manufacturer of the resultant product, which should be reflected in the export documents (shipping bills) also.

-:21:-

C1600	Sanitary fittings made of Nickle Bronze	1 kg	1. Nickle Bronze Ingot	1.05 kg
Note:- Composition of imported input should conform with that of the export product.				

-:22:-

Annexure “D” to the
Public Notice No.59
Dated: 01/03/2001

MISCELLANEOUS PRODUCTS

Sl.No.	Export Item	Qty.	Import Item	Qty Allowed
K-128	Human Hair/ Human Hair Products	1 kg	1. HDPE/ PP Granules 2. Card Board as packing material	1.05 kg/kg of the weight of relevant packing material i.e. relevant HDPE / PP granules Net +5% wastage